

**POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY
SHAREHOLDERS/BENEFICIAL OWNERS OF**

VAGHANI TECHNO - BUILD LIMITED (VTL)

Regd. Office: 278/281 Kamalanagar House, village- Badarakha, Tal. Dholka. Dist - Ahmedabad - 382270,
E-mail ID: vtblcs@gmail.com

Corporate Office: 401, Swagat Complex, Near Lal Bugalow, C.G. Road, Ahmedabad - 380006
Tel (079) 32948834/30424656, E mail Id: bjvaghani@gmail.com

Mumbai Corporate Office: 126/12, Shiv Center, Sector 17, Plot No. 72, Vashi, Navi Mumbai 400 703
Telefax (022) 27891905

The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Saturday, July 12, 2008 and closure of Open Offer to the Shareholders of VTL.

1	Name of the Target Company	Vaghani Techno-Build Limited			
2	Name of the Acquirers, including PACs, if any	Main Acquirers Mr. Kantilal Manilal Savla Ms. Pratiksha Popatlal Gala Mr. Kartik Popatlal Gala Person Acting in Concert(PAC) : None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Intime Spectrum Registry Ltd			
5	Date of Opening of the Offer	Friday, August 29, 2008			
6	Date of Closure of the Offer	Wednesday, September 17, 2008			
7	Details of Acquisition	Proposed in Letter of Offer		Actuals	
a	Offer Price	Rs. 5/-		Rs. 5/-	
	Fully paid up	No partly paid Shares		N.A.	
	Partly Paid Up				
b	Shareholding of Acquirers prior to Public Announcement(PA)	5,92,706 (11.35%)		5,92,706 (11.35%)	
c	Shares acquired after PA	0(0%)		0(0%)	
d	Shares being acquired through Share Purchase Agreement	3,20,814 (6.15%)		3,20,814 (6.15%)	
e	Shares acquired in the Open Offer	10,44,000 (20%)		10,44,000 (20%)	
f	Size of open Offer (No of Shares X Offer price)	Rs.52,20,000/-		Rs.52,20,000/-	
g	Shares if any acquired after PA but 7 working days prior to closure of Offer			NIL	
	Price of the Shares acquired			N A	
	No. of Shares acquired			N A	
	% of Shares acquired			N A	
h	Post Offer Shareholding of Acquirers including PACs, if any				
	Fully Paid	19, 57,520 (37.50%)		19, 57,520 (37.50%)	
i	Pre and Post offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	Fully paid Shares	23,48,980 (45.00%)	13,04,980 (25.00%)	23,48,980 (45.00%)	13,04,980 (25.00%)
8.	Date of despatch of consideration and delay if any.	Thursday, September 25, 2008. No delay. No interest is due and payable			
9	Position of Escrow Account	The amount held in Escrow Account to the extent of Rs.11,74,500/- (90% of the Escrow Amount) transferred to Special Account on September 22, 2008. Balance alongwith accrued Interest transferred to a new Escrow Account with lien in favor of Manager to the Offer.			
10	Status of Investor complaints	No investor complaints relating to the Offer.			

The Acquirers accept full responsibility for the information contained in this Public Announcement

ISSUED BY MANAGER TO THE OFFER

		FEDEX SECURITIES LIMITED SEBI Regn. No. INM 000010163 3 rd Floor, Jay Chambers, Service Road, Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057 Tel. Nos. (022) 26136460/61, Fax No. (022) 2618 6966 Contact Person : Shri. R. Ramakrishnan
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On behalf of the Acquirers
MR. KANTILAL MANILAL SAVLA, MS. PRATIKSHA POPATLAL GALA
&
MR.KARTIK POPATLAL GALA

Place : Mumbai
Date : September 25, 2008